

Rural Drinking Water Programme); Housing (Indira Awaas Yojana); Irrigation (Accelerated Irrigation Benefit Programme); Rural Roads (Pradhan Mantri Gram Sadak Yojana); Electrification (Rajiv Gandhi Grameen Vidyutikaran Yojana); and, Rural Telephony. These schemes were reviewed during the Mid-Term Appraisal (MTA) of the Eleventh Plan. The programmes including Bharat Nirman are also reviewed by the implementing Ministries/Departments as well as Planning Commission in half-yearly and Annual Plan discussions. Some of the deficiencies noted in these schemes during the MTA inter-alia include slow progress vis-a-vis target, need for strengthening institutional capacity and enhancing human resource capacity at all levels, time and cost over-runs, inadequate maintenance and upkeep of the asset created, etc. Planning Commission has set up Working Groups/ Steering Committees for the 12th Five Year Plan which would look into all issues including effective implementation of programmes in various sectors and make suggestions thereon.

Allocation for scheduled caste sub-plan

3935. SHRI JESUDASU SEELAM: Will the PRIME MINISTER be pleased to state:

(a) whether budget allocation has been made under the Scheduled Caste Sub-Plan;

(b) if so, the details thereof. Ministry-wise;

(c) whether Government proposes to establish Public-Private Partnership in the establishment of residential schools in every block in the Country exclusively for SC/STs given their history of socio-economic backwardness; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Yes Sir, The Statement, indicating budget allocation under SCSP by Ministries/Departments as per the Statement 21, Expenditure Budget 2011-12, Volume-I (Page No. 81-89), is given below Statement (See below).

(c) and (d) No Sir. The Government has not proposed any Public-Private Partnership in the establishment of residential schools in any block of the country for SC/STs.

Statement

*Ministry/Department wise SCSP Budget allocation
during Annual Plan 2011-12*

(Amount Rs. in crore)

Sl.No.	Ministry/Department	Expenditure Budget 2011-12 Statement-21 SCSP
1	2	3
1	Ministry of Micro, Small & Medium Enterprises	324.20
2	Ministry of Textiles	250.00
4	Department of Commerce	30.01
5	Ministry of Environment and Forests	1.00
7	Ministry of New & Renewable Energy	42.00
8	Department of Information Technology	60.00
9	Department of Science and Technology	58.75
10	Department of Industrial Policy & promotion	30.01
11	Department of Agriculture & Cooperation	1500.44
12	Department of Animal Husbandry & Dairying	259.20
13	Department of Higher Education	1956.38
14	Ministry of Labour and Employment	216.60
15	Department of Land Resources	445.37
16	Ministry of Panchayati Raj	14.59
17	Ministry of Youth Affairs and Sports	118.69
18	Department of Health and Family Welfare	3582.00
19	Department of AIDS Control	258.40
20	Department of Drinking Water Supply	2420.00

1	2	3
21	Ministry of HUPA	247.50
22	Department of School Education & Literacy	7791.40
23	Department of Rural Development	4375.06
24	Ministry of Social Justice and Empowerment	4051.00
25	Ministry of Women and Child Development	2530.00
26	Department of Biotechnology	4.67

Source: Statement 21, Expenditure Budget 2011-12, Volume-I (Page No. 81-89).

Agency for evaluation of Government programmes

3936. SHRI NANDI YELLAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Centre is finalising a proposal to set-up an independent agency for evaluating Government programmes to ensure that the benefit of Social sector schemes reach the masses;

(b) whether the new agency under independent evaluation organisation, which will be out of Government control, is going to be created throughout the Nation for vigorous implementation of Government programmes to make a significant impact on the "aam aadmi"; and

(c) if so, the details and modalities of such programmes, likely to be implemented throughout the Nation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) The Government has recently approved setting up of an Independent Evaluation Office (IEO) for evaluating major flagship programmes. The IEO is to be funded by the Government of India. The IEO will not be an implementing agency, but it will be charged with the task of evaluating the impact of the programmes/schemes being implemented by various Departments/ Ministries of the Government of India throughout the country. The IEO seeks to conduct the evaluation of flagship programmes in a professional and unbiased manner so that the findings can be utilised by Planners and policy-makers to improve the implementation efficiency of these programmes and further 'equity and inclusive growth', which is the main objective of these programmes.